

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

06/03/2019

T.A./260/26/2017

R K HANSDAH

-V/S-

NATIONAL ALUMINIUM COMPANY LIMITED, M/O
MINES

ITEM NO:85

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. J.P. Beheera

Notes of The Registry	Order of The Tribunal				
	<p>None for the applicant. No one was appeared on behalf of the applicant on 25.01.2019. Therefore, the T.A. is dismissed for default for non prosecution on the part of the applicant.</p> <p>Copy of this order be sent to the applicant by Registered Post.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td>kb</td><td></td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	kb	
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)				
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